

**FORM G**  
**INVITATION FOR EXPRESSION OF INTEREST FOR**  
**TRANSPARENT FOOD TECHNOLOGISTS PRIVATE LIMITED**  
**OPERATING IN THE FOOD INDUSTRY, AT PUNE, MAHARASHTRA**

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	Transparent Food Technologists Private Limited PAN No. AAECT4395C CIN No – U15494PN2011PTC138555
2.	Address of the registered office	Pushpa Heights, 1st Floor, Bibwewadi Corner Pune - Satara Road, Pune - 411037
3.	URL of website	<a href="http://www.tftindia.com">www.tftindia.com</a>
4.	Details of place where the majority of fixed assets are located	Pune
5.	Installed capacity of main products/ services	NA
6.	Quantity and value of main products/ services sold in the last financial year	NA
7.	Number of employees/ workmen	No employees at present
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Email request be sent to: tftpl.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Email request be sent to: tftpl.cirp@gmail.com
10.	Last date for receipt of expression of interest	07-01-2025
11.	Date of issue of provisional list of prospective resolution applicants	09-01-2025
12.	Last date for submission of objections to provisional list	11-01-2025
13.	Date of issue of final list of prospective resolution applicants	13-01-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	14-01-2025
15.	Last date for submission of resolution plans	13-02-2025
16.	Process email id to submit Expression of Interest	tftpl.cirp@gmail.com

Date: 24<sup>th</sup> December, 2024  
Place: Mumbai

For Transparent Food Technologists Private Limited



Mayank Rameshchandra Jain  
Resolution Professional

Transparent Food Technologists Private Limited (Under CIRP)  
Reg. No: IBBI/PA-001/IP-P01055/2017-2018/11748

AFA Valid upto 30.06.2025

Correspondence Address of the RP:- A 1001, Samarpan, Near Spectra Motors,

